

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 21st July, 2018

No.HCM/Misc.-89/2013-A&E/ : It is hereby notified that Hon'ble the Chief Justice, High Court of Manipur is pleased to constitute the, "**Arrear Committee for monitoring the disposal of cases in Subordinate Courts and High Court**" consisting of the following members:

Sl. No.	Particulars of the members	Designation
1.	Hon'ble the Chief Justice	Chairman
2.	Hon'ble Mr. Justice N. Kotiswar Singh	Member
3.	Hon'ble Mr. Justice Kh. Nobin Singh	Member
4.	Registrar (Judicial)	Secretary

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

No.HCM/Misc.-89/2013-A&E/16999-107-

Dated the 21st July, 2018.

Copy to:

1. The Registrar (Judicial)/(Admin.), High Court of Manipur.
2. The Joint Registrar (Admn.), High Court of Manipur.
3. The Deputy Registrar (Judl.), High Court of Manipur.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh.
6. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
7. The System Analyst, High Court of Manipur for uploading the same to the official website.
8. The Superintendent (Estt-I/II), High Court of Manipur.
9. The concerned/guard file.

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
